

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1846
ANSWERED ON:20.07.2004
DRUG POLICY
Chowdhury Shri Adhir Ranjan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is true that Drug Policy announced by the Government in 2002 has been termed as anti-people by Karnataka High Court;
- (b) if so, the steps taken by the Government to monitor the complete range of medicines, and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (K. RAHMAN KHAN)

(a) to (c): Prices of Scheduled drugs are fixed/revised and prices of non Scheduled drugs are monitored in accordance with the provisions of Drugs (Prices Control) Order, 1995 which is in force.